

DIVISION BENCH
COURT - II

S-6

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1426(KB)2018
IA(I.B.C)/756(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND APRIL 2024

| | |
|------------------|---|
| IN THE MATTER OF | DENA BANK VS ANURAG MULTIPURPOSE COLD STORAGE PRIVATE LIMITED |
| UNDER SECTION | IBC UNDER SEC 7 |

Appearance (via video conferencing/physically)

Ms. Sneh Maheswari, Liquidator

ORDER

1. Learned Counsel for the Liquidator present.
2. **IA(I.B.C)/756(KB)2024:**
 - a. This is an application for placing on record the 13th Progress Report which is placed at page 7 onwards and this application is supported by an affidavit at page 5 onwards.
 - b. It is submitted that Plant and Machinery have already been sold.
 - c. The 13th Progress Report is taken on record and accordingly this **IA(I.B.C)/755(KB)2024 is allowed and disposed of.**
3. **List this matter on 12.06.2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**